from Rumania out of the foreign exchange of the value of Rs. 5' 51 lakhs released to it for the purpose;

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(b) if the reply to part (a) be in the affirmative, what are the items so far imported and what is their value; and

(c) whether any of this equipment would b_e required for the construction of the fertilizer factory?

THE MINISTER OP WORKS AND HOUSING (SHRI Mehr Chand KHANNA): (a) to (c) The import licence for importing machinery from Rumania for a mechanised brick making plant was received by the Corporation in April last. A letter of credit for Rs. 5-36 lakh_s was opened by the Corporation with the State Bank of India for this purpose on the 29th July, 1964. According to the agreement, the machinery is required¹ to be delivered by the suppliers within 12-16 months from the date of the opening of the letter of credit.

SHRI M. P. BHARGAVA: May I know whether this machinery will be installed and whether any other machinery is being imported from any other country?

SHRI MEHR CHAND KHANNA: This brick-making plant is going to be set up in Delhi. I believe land has already been acquired, and the total cost of the project is likely to be about Rs. 20 lakhs. For the machinery that has to be imported from abroad order has already been placed.

SHRI M. P. BHARGAVA: May I know what would be the daily production of this machinery and how much saving it would mean compared to purchasing bricks from outside?

SHRI MEHR CHAND KHANNA: The bricks are likely to cost about Rs. 28 to Rs. 30 per thousand and the production capacity of the plant is going to be 8,000 bricks per hour or 1,12,000 moulded bricks per day with varia-

tions up to 5 per cent. The working days will consist of two shifts of eight hours each out of which seven hours will be for effective work and one hour for maintenance. Besides moulded bricks, the plant is designed to produce perforated and hollow bricks.

SHRI M. P. BHARGAVA: May I know whether any persons have been deputed to get training for handling this machinery and, if so, whether any of them have been sent to Rumania?

SHRI MEHR CHAND KHANNA: This question has not been considered by us. It is a good suggestion and I shall have it examined.

NATIONALISATION OF PASSENGER ROAD TRANSPORT

◆620. THAKUR BHANU PRATAP SINGH: WiH the Minister of PLANNING be pleased to state:

(a) the views of the Planning Commission on the total nationalisation of passenger road transport in the States for the purpose of augmenting revenues of the States for finalising the Plan projects; and

(b) whether the Planning Commission has received any proposal from the State Governments suggesting total nationalisation of passenger road transport within the next two or three years and if so. what action has been taken thereon?

THE MINISTER OF PLANNING (SHRI B. R. BHAGAT): (a) Schemes for the expansion of the public sector in the field of passenger road transport are taken up by State Governments as part of their Five Year Plans. It is for State Governments to consider the extent and pace of nationalisation of passenger road transport services, having regard to their resources and priorities. The Planning Commission considers proposals received from State Governments. Besides these considerations, the question of the expanding transport meeting requirements of each State has also I to be kept in view.

(b) One State Government is exa- i miming the possibility of nationalising its passenger road transport services. The proposal ha_s been discussed in a preliminary way and i_s under the further consideration of the State Government.

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THAKUR BHANU PRATAP SINGH: May I know whether the Madhya Pradesh Government has sent any such proposal for nationalisation of passenger road transport in the State?

SHRI B. R. BHAGAT: Yes, Sir.

SHRI M. C. SHAH: May I know the number of States that have nationalised passenger road transport services in our country?

SHRI B. R. BHAGAT: One State has sent a proposal, as I said. But some of the States have partially nationalised, more than one State. I d|o not have the number at present as to which States have partially done it and which have wholly done it.

SHRI T. V. ANANDAN: May I know whether the Minister is aware about the growing feeling among the workers that nationalised industries do not pay adequate wages and remuneration when compared with the private industries?

SHRI B. R. BHAGAT: I a^ri not aware of this that ther_e is a growing feeling like this.

SHRI SYED AHMAD: What are the financial commitments in the nationalisation of road transport service of Madhya Pradash? Have any information been given by the Madhya Pradesh Government to the Planning Commission about this and howmuch of these commitments are likely to be met by the Centre?

SHRI B. R. BHAGAT: The j proposal that was submitted to us *is* a very comprehensive one an(i) it wants to take up nationalisation in various

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stages. If you take up all **the** States together, it may run into not only this Plan but the Fourth Plan also; the total cost in that proposal was Rs. 13-4 crores. But the whole scheme is tentative, it is in a preliminary stage. The total may differ utimately when it is accepted in a final form.

SHRI V. C. KESAVA RAO: Is it a fact that most of the States are contemplating nationalisation of road transport but the Supreme Court is putting impediments in their way?

MR. CHAIRMAN: I think the answer has been given. Some have partially $_{v}$ nationalised and some are contemplating.

SHRI B. R. BHAGAT: The Supreme Court comes into the picture when a specific reference comes.

SHRI A. D. MANI: Does the Madhya Pradesh Government expect any financial assistance from the Central Government for nationalising road transport and, if so, what is the extent of the assistance expected by the Madhya Pradesh Government?

SHRI B. R. BHAGAT: At this stage the proposal is in a preliminary stage which was submitted to the Planning Commission. We had some discussions with them and, as I said, the proposal extends not only to this Plan but also to the next Plan, and when it is finalised, then and then only in the Fourth Plan, at that stage, the question will arise as to what is the financial arrangement and how far it wiH be made from Central \blacksquare assistance, etc.

श्री विमलकुमार मन्नालालजी चौरडि़या :

क्या श्रीमान् को यह ज्ञात है कि मध्य प्रदेश सरकार ने, त्रपना राष्ट्रीयकरण लाभ-

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दायक हो, इस दृष्टि से जो वहां पर बस आपरेटर्स थे, उनकी मांग न होते हुए भी कि हमारा किराया बढ़ाया जाय, किराया बढ़ाया इस आशा से कि राष्ट्रीयकरण होने पर उनको लाभ हो जायेगा ? ऐसी स्थिति में इस नीति से चलने का कंसिडरेशन जब कभी प्लानिंग में हो, तो क्या इस पर विचार करेंगे अथवा नहीं ?

श्वीबी० व्रार० भगतः अभीतो यह मालूम नह्यी है कि किराया कितना बढ़ता है....

श्वी विमलकुमार मन्नालालजी चौरड़ियाः सोचियेगा उस वक्त जब ग्राप तय करें इसके बारे में ।

श्री बी० ग्रार० भगत : ग्रापने यह बताया ह । इस बात पर भी विचार किया जायेगा ।

MR. CHAIRMAN: It is good to know.

SHRI G. RAMACHANDRAN: Has the hon. Minister any information which he can give us as to the extent to which Madras State has nationalised road transport and whether they have sent up any proposals for extending the areas of nationalisation of road transport?

SHRI B. R. BHAGAT: I want notice for this question. I will be happy to give this information if notice is given.

TETANUS INFECTION IN I.I.M.S.

*621. SHRI RAM SINGH: Will the Minister of HEALTH be pleased to state:

(a) whether it is a fact that tetanus infection in the operations, performed at the Indian Institute of Medical Sciences, New Delhi, has recently been reported; and

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(b) if so, the causes of this infection and whether some patients became victims to this infection; if so. the details thereof?

THE DEPUTY MINISTER IN THS MINISTRY OF HEALTH (SHRI P. S. NASKAR): (a) and (b) Yes, Sir, one patient developed tetanus on the 5th day after the operation which was done on the 20th October, 1964. No cause of infection was found except that on investigation the sample of dust on a portable suction apparatus, which is sometimes taken out to the wards for emergency cases, was found positive for tetanus spore_s and the fact that the patient had an operation on the perenium also might have resulted in endogenous infection.

SHRI RAM SINGH: Is it a fact that when there is tetanus infection anywhere, the entire building is demolished?

DR. SUSHILA NAY AR: No, Sir. There is no question of demolishing the building. Tetanus spore, are generally found in dust and in excreta, etc. Now, the whole building was thoroughly investigated as my hon. colleague stated, and no tetanus spore was found anywhere except in the dust on a portable suction apparatus that was taken out for some emergency cases. The dust on that apparatus disclosed some tetanus spores. That dust is most unlikely to have infected the patient. The operation was done on the perenium of the patient and it is quite possible that some spores from his own intestines might have infected him in the course of the operative procedures.

SHRI LOKANATH MISRA: May I know if some patients also develop jaundice because of this tetanus in-faction, and is it not a fact that the entire plaster on the operation table and roundabout is changed whenever there is an infection of tetanus anywhere?